

Chief Metropolitan Magistrate Court
In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

SubStage

Case Type


Reg.No/Year

SUMMONS

1	C.C.	14495/2018
2	C.C.	3526/2019
3	C.C.	3529/2019
4	C.C.	4259/2019
5	C.C.	7757/2019
6	C.C.	23112/2019
7	C.C.	23369/2019
8	C.C.	25179/2019
9	C.C.	26009/2019
10	C.C.	26818/2019
11	C.C.	2182/2020
12	C.C.	2183/2020
13	C.C.	2391/2020
14	C.C.	4482/2020
15	C.C.	9344/2020
16	C.C.	666/2021
17	C.C.	695/2021
18	C.C.	1396/2021
19	C.C.	4912/2021
20	C.C.	6457/2021
21	C.C.	6656/2021
22	C.C.	23106/2021
23	C.C.	23115/2021
24	C.C.	23364/2021

EVIDENCE

25	C.C.	16214/2013
26	C.C.	123/2018
27	C.C.	7197/2018
28	C.C.	9197/2018
29	C.C.	10165/2018
30	C.C.	18408/2018
31	C.C.	22586/2018
32	C.C.	25743/2018
33	C.C.	30556/2018
34	C.C.	32810/2018
35	C.C.	2256/2019


XX Addl. Chief
Metropolitan Magistrate
Bangalore - 02

**Chief Metropolitan Magistrate Court
In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021**

Case Type	Reg.No/Year	SubStage
36	C.C.	4070/2019
37	C.C.	4153/2019
38	C.C.	7671/2019
39	C.C.	15849/2019
40	C.C.	18825/2019
41	C.C.	18926/2019
42	C.C.	19287/2019
43	C.C.	21589/2019
44	C.C.	24397/2019
45	C.C.	24398/2019
46	C.C.	27278/2019
47	C.C.	14974/2020
48	C.C.	15189/2020
APPEARANCE OF ACCUSED		
49	C.C.	1683/2018
50	C.C.	7895/2018
51	C.C.	14859/2018
52	C.C.	22242/2018
53	C.C.	29421/2018
54	C.C.	34657/2018
55	C.C.	2894/2020
56	C.C.	15760/2020
57	C.C.	19956/2020
58	C.C.	2813/2021
59	C.C.	4904/2021
60	C.C.	7169/2021
61	C.C.	7292/2021
62	C.C.	8439/2021
TO HEAR ON		
DEFENCE EVIDENCE		
63	P.C.R.	13830/2020
64	C.C.	23631/2016
65	C.C.	4487/2018
66	C.C.	5267/2018
67	C.C.	5343/2018
68	C.C.	5344/2018
69	C.C.	6238/2018

→ Morning 11.00am


XX Addl. Chief
 Metropolitan Magistrate
 Bangalore

Afternoon 3.00pm

Morning 11.00am

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20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021


Case No	Case Type	Reg.No/Year	SubStage	
70	C.C.	7577/2018	Pending	
ACCUSED STATEMENT u/s 313 CrPC				
71	C.C.	31135/2018	Pending	
72	C.C.	23366/2021		
ARGUMENTS				
73	C.C.	22055/2018	Pending	
74	C.C.	25495/2018		
75	C.C.	33428/2018		
JUDGEMENT				
76	C.C.	20806/2017	Aftersent	
77	C.C.	5553/2018		
78	C.C.	31835/2018		
AWAIT				
79	C.C.	20478/2018	Pending	
80	C.C.	20480/2018		
81	C.C.	20481/2018		
82	C.C.	20483/2018		
83	C.C.	20485/2018		
CALL ON				
84	P.C.R.	3878/2020	Aftersent	
85	P.C.R.	4694/2020		
86	P.C.R.	6780/2020		
87	P.C.R.	12222/2020		
88	C.C.	3007/2021		
89	P.C.R.	10059/2021		
90	P.C.R.	15478/2021		
91	P.C.R.	16012/2021		
92	P.C.R.	17403/2021		
93	P.C.R.	17405/2021		
FOR STEPS				
94	C.C.	4938/2020		Pending
95	C.C.	4940/2020		
96	C.C.	4942/2020		
NBW				
97	C.C.	1853/2016	Aftersent	
98	C.C.	1856/2016		
99	C.C.	11349/2016		

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Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
100	C.C.	11350/2016
101	C.C.	14081/2016
102	C.C.	14082/2016
103	C.C.	111/2018
104	C.C.	6410/2019
105	C.C.	20526/2020
SWORN STATEMENT		
106	P.C.R.	12339/2019
107	P.C.R.	3945/2020
108	P.C.R.	4780/2021
109	P.C.R.	7165/2021
110	P.C.R.	7167/2021
111	P.C.R.	19357/2021
112	P.C.R.	19358/2021

Morning 11.00 am

Afternoon 3.00 pm


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Metropolitan Magistrate
Bangalore - 02

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Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	4614/2018
2	C.C.	8310/2018
3	C.C.	5245/2019
4	C.C.	12229/2019
5	C.C.	668/2021
6	C.C.	14928/2021
7	C.C.	23764/2021
NOTICE		
8	C.C.	9720/2018
9	C.C.	23223/2018
10	C.C.	14052/2019
11	CrI.Misc.	2444/2020
12	CrI.Misc.	4526/2021
13	CrI.Misc.	5207/2021
14	CrI.Misc.	5208/2021
EVIDENCE		
15	C.C.	6912/2018
16	C.C.	16741/2018
17	C.C.	17351/2018
18	C.C.	18404/2018
19	C.C.	18764/2018
20	C.C.	18830/2018
21	C.C.	27907/2018
22	C.C.	30744/2018
23	C.C.	32807/2018
24	C.C.	4147/2019
25	C.C.	5142/2019
26	C.C.	8620/2019
27	C.C.	9151/2019
28	C.C.	10606/2019
29	C.C.	10607/2019
30	C.C.	14053/2019
31	C.C.	15106/2019
32	C.C.	22958/2019
33	CrI.Misc.	1965/2020

Morning 11.00am

Afternoon 3.00pm

Morning 11.00am


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Afternoon 3.00pm

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Case Type	Reg.No/Year	SubStage
34 C.C.	3146/2020	
APPEARANCE OF ACCUSED		
35 C.C.	8378/2018	
36 C.C.	13952/2018	
37 C.C.	24306/2018	
38 C.C.	26558/2018	
39 C.C.	1447/2019	
40 C.C.	2652/2019	
41 C.C.	5462/2019	
42 C.C.	10846/2019	
43 C.C.	11131/2019	
44 C.C.	12123/2019	Morning 11.00am
45 C.C.	15591/2019	
46 C.C.	15592/2019	
47 C.C.	15593/2019	
48 C.C.	25573/2019	
49 C.C.	1558/2020	
50 C.C.	1559/2020	
51 C.C.	1735/2020	
52 C.C.	1737/2020	
53 Cri. Misc.	3285/2020	→ Afternoon 3.00 pm
54 C.C.	9462/2020	
55 C.C.	9965/2020	
56 C.C.	10052/2020	
57 C.C.	10691/2020	
58 C.C.	4976/2021	
DEFENCE EVIDENCE		
59 C.C.	28879/2018	Morning 11.00am
60 C.C.	696/2019	
61 C.C.	6933/2019	
62 C.C.	14829/2019	
63 C.C.	19656/2019	
ACCUSED STATEMENT u/s 313 CrPC		
64 C.C.	10912/2017	
65 C.C.	6719/2018	
ARGUMENTS		
66 C.C.	23251/2017	Afternoon 3.00 pm


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Case Type	Reg.No/Year	SubStage
67	C.C.	10448/2018
68	C.C.	21887/2018
69	C.C.	22056/2018
70	C.C.	22057/2018
71	C.C.	28099/2018
72	C.C.	1899/2019
73	C.C.	12681/2019
74	C.C.	12683/2019
75	C.C.	15814/2019
AWAIT		
76	C.C.	9472/2014
77	C.C.	18240/2017
78	C.C.	20512/2017
79	C.C.	27211/2017
80	C.C.	1205/2020
CALL ON		
81	C.C.	11198/2018
82	C.C.	34661/2018
83	P.C.R.	3832/2020
84	P.C.R.	3870/2020
85	P.C.R.	5470/2020
86	P.C.R.	8699/2020
87	P.C.R.	9628/2020
88	P.C.R.	11575/2020
89	P.C.R.	2075/2021
90	P.C.R.	10470/2021
91	P.C.R.	10803/2021
FOR STEPS		
92	C.C.	29183/2017
NBW		
93	C.C.	27127/2017
94	C.C.	33974/2018
95	C.C.	33977/2018
96	C.C.	3923/2020
OBJECTION		
97	C.C.	34404/2018
98	C.C.	15594/2019

Morning 11.00am

Afternoon 3.00pm


Morning 11.00am

[Signature]

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Case No.	Case Type	Reg.No/Year	SubStage
99	C.C.	15595/2019	Morning 11.00am
100	C.C.	21963/2019	
SWORN STATEMENT			
101	P.C.R.	11557/2019	Afternoon 3.00pm
102	P.C.R.	13618/2019	
103	P.C.R.	2030/2020	
104	P.C.R.	3325/2020	
105	P.C.R.	3326/2020	
106	P.C.R.	52/2021	
107	P.C.R.	4668/2021	
108	P.C.R.	19332/2021	
109	P.C.R.	19334/2021	


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Case Type	Reg.No/Year	SubStage		
SUMMONS				
1	C.C.	3875/2018		
2	C.C.	1803/2019		
3	C.C.	19544/2019		
4	C.C.	25575/2019		
5	C.C.	25576/2019		
6	C.C.	25577/2019		
7	C.C.	27090/2019		
8	C.C.	27091/2019		
9	C.C.	27092/2019		
10	C.C.	27093/2019		
11	C.C.	27094/2019		
12	C.C.	27099/2019	Morning 11.00am	
13	C.C.	2312/2020		
14	C.C.	2314/2020		
15	C.C.	2315/2020		
16	C.C.	2316/2020		
17	C.C.	15198/2020		
18	C.C.	20599/2020		
19	C.C.	5334/2021		
20	C.C.	6927/2021		
21	C.C.	7016/2021		
22	C.C.	14626/2021		
23	C.C.	23243/2021		
24	C.C.	23761/2021		
25	C.C.	23794/2021		
26	C.C.	23797/2021		
NOTICE				
27	Crl.Misc.	5265/2021		Afternoon 3.00pm
28	Crl.Misc.	5266/2021		
29	Crl.Misc.	5268/2021		
30	Crl.Misc.	5269/2021		
EVIDENCE				
31	C.C.	26271/2017		Morning 11.00am
32	C.C.	4486/2018		
33	C.C.	4816/2018		
34	C.C.	20800/2018		


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Case Type	Reg.No/Year	SubStage
35	C.C.	22058/2018
36	C.C.	22891/2018
37	C.C.	23216/2018
38	C.C.	25293/2018
39	C.C.	29702/2018
40	C.C.	33227/2018
41	C.C.	5366/2019
42	C.C.	5464/2019
43	C.C.	7044/2019
44	C.C.	7201/2019
45	C.C.	8370/2019
46	C.C.	15102/2019
47	C.C.	15202/2019
48	C.C.	17288/2019
49	C.C.	18497/2019
50	C.C.	28492/2019
51	C.C.	2893/2020
52	C.C.	669/2021
53	C.C.	17958/2021
ARGUMENTS		
54	C.C.	13928/2017
APPEARANCE OF ACCUSED		
55	C.C.	18763/2018
56	C.C.	12122/2019
57	C.C.	23118/2019
58	C.C.	27581/2019
59	C.C.	27585/2019
60	C.C.	28246/2019
61	C.C.	28693/2019
62	C.C.	7174/2021
63	C.C.	8404/2021
64	C.C.	8440/2021
65	C.C.	16866/2021
FRAMING OF CHARGE OR PLEA TO HEAR ON		
66	C.C.	21246/2019
67	C.C.	5441/2018

Morning 11.00am


Afternoon 3.00pm

Morning 11.00am


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Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage	
68	P.C.R.	13183/2019	
69	P.C.R.	11013/2020	Afternoon 3.00pm
DEFENCE EVIDENCE			
70	C.C.	7897/2018	
71	C.C.	27813/2018	Morning 11.00am
72	C.C.	28885/2018	
JUDGEMENT			
73	C.C.	10238/2018	
74	C.C.	25106/2018	
ORDERS			
75	C.C.	10441/2018	Afternoon 3.00pm
76	C.C.	17743/2018	
CALL ON			
77	C.C.	17024/2014	Morning 11.00am
78	P.C.R.	3872/2020	
79	P.C.R.	10012/2020	
80	P.C.R.	12956/2020	
81	P.C.R.	12957/2020	Afternoon 3.00pm
82	P.C.R.	10572/2021	
83	P.C.R.	10790/2021	
84	P.C.R.	10794/2021	
FOR STEPS			
85	C.C.	31621/2018	
86	C.C.	31622/2018	
87	C.C.	31623/2018	
88	C.C.	31624/2018	
89	C.C.	31626/2018	
NBW			
90	C.C.	31211/2017	Morning 11.00am
91	C.C.	19451/2018	
92	C.C.	20119/2018	
93	C.C.	21041/2018	
94	C.C.	21042/2018	
95	C.C.	21972/2018	
96	C.C.	3527/2019	
97	C.C.	4814/2019	
98	C.C.	5365/2019	


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Case Type	Reg.No/Year	SubStage
99 C.C.	28869/2019	Morning 11.00am
100 C.C.	28870/2019	
OBJECTION		
101 C.C.	30749/2018	
102 C.C.	9827/2019	Afternoon 3.00pm
SWORN STATEMENT		
103 P.C.R.	543/2020	
104 P.C.R.	3569/2021	
105 P.C.R.	6104/2021	
106 P.C.R.	7164/2021	
107 P.C.R.	7595/2021	
108 P.C.R.	19757/2021	


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Case Type	Reg.No/Year	SubStage	
SUMMONS			
1	C.C.	31134/2017	
2	C.C.	108/2018	
3	C.C.	5262/2018	
4	C.C.	6237/2018	
5	C.C.	12982/2018	
6	C.C.	18214/2018	
7	C.C.	20491/2018	
8	C.C.	33429/2018	
9	C.C.	4148/2019	
10	C.C.	14556/2019	
11	C.C.	14557/2019	Morning 11.00am
12	C.C.	14943/2019	
13	C.C.	19550/2019	
14	C.C.	20242/2019	
15	C.C.	27578/2019	
16	C.C.	29656/2019	
17	C.C.	801/2020	
18	C.C.	4591/2020	
19	C.C.	8874/2020	
20	C.C.	7751/2021	
21	C.C.	7753/2021	
22	C.C.	23242/2021	
NOTICE			
23	P.C.R.	14375/2019	
24	Crl.Misc.	1593/2020	
25	Crl.Misc.	1960/2020	
26	Crl.Misc.	3271/2020	Afternoon 3.40pm
27	Crl.Misc.	5030/2020	
28	Crl.Misc.	5211/2021	
29	Crl.Misc.	5446/2021	
EVIDENCE			
30	C.C.	16172/2017	
31	C.C.	5348/2018	
32	C.C.	10130/2018	Morning Noon
33	C.C.	26676/2018	
34	C.C.	26677/2018	

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35	C.C.		
36	C.C.		
37	C.C.		
38	C.C.		
39	C.C.		
40	C.C.		
41	C.C.		
42	C.C.		
43	C.C.	Morning	
44	C.C.		
45	C.C.		
46	C.C.		
47	C.C.		
48	C.C.		
49	C.C.		
50	CrI.Misc.		
51	C.C.		Afternoon
52	CrI.Misc.		Morning
APPEARANCE OF ACCUSED			
53	C.C.		
54	C.C.		
55	C.C.		
56	C.C.		
TO HEAR ON			
57	C.C.		
58	P.C.R.		
59	P.C.R.		
60	P.C.R.	Afternoon	
DEFENCE EVIDENCE			
61	C.C.		
62	C.C.		
63	C.C.		
64	C.C.		
65	C.C.	Morning	
66	C.C.		
67	C.C.		
JUDGEMENT			

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Case Type	Reg.No/Year	SubStage
68	C.C.	5983/2017
ORDERS		
69	CrI.Misc.	5204/2021
70	CrI.Misc.	5210/2021
AWAIT		
71	C.C.	6251/2018
CALL ON		
72	P.C.R.	3469/2020
73	P.C.R.	3553/2020
74	P.C.R.	3676/2020
75	P.C.R.	3822/2020
76	P.C.R.	12968/2020
77	P.C.R.	13071/2020
78	P.C.R.	13078/2020
79	P.C.R.	83/2021
80	P.C.R.	105/2021
81	P.C.R.	1008/2021
82	P.C.R.	3985/2021
83	P.C.R.	6078/2021
84	P.C.R.	11383/2021
85	P.C.R.	11714/2021
86	P.C.R.	11716/2021
87	P.C.R.	14084/2021
88	P.C.R.	14089/2021
89	P.C.R.	16994/2021
NBW		
90	C.C.	26396/2016
91	C.C.	26691/2017
92	C.C.	27114/2017
93	C.C.	30844/2017
94	C.C.	3788/2018
95	C.C.	27814/2018
96	C.C.	13204/2019
OBJECTION		
97	C.C.	2348/2019
98	C.C.	2349/2019

Affidavit

waiting


Affidavit

waiting

[Signature]
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Case Type	Reg.No/Year	SubStage
99 C.C. SWORN STATEMENT	5671/2019	Arrest
100 P.C.R.	13494/2019	Arrest
101 P.C.R.	737/2020	
102 P.C.R.	2031/2020	
103 P.C.R.	2690/2020	
104 P.C.R.	2705/2020	
105 P.C.R.	3160/2020	
106 P.C.R.	11510/2020	
107 P.C.R.	4673/2021	
108 P.C.R.	6167/2021	
109 P.C.R.	19754/2021	


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20 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	12981/2018
2	C.C.	11530/2019
3	C.C.	24268/2019
4	C.C.	24970/2019
5	C.C.	29298/2019
6	C.C.	7415/2021
7	C.C.	7418/2021
8	C.C.	23239/2021
9	C.C.	23240/2021
10	C.C.	23365/2021
11	C.C.	23367/2021
12	C.C.	23376/2021
13	C.C.	23388/2021
14	C.C.	30586/2021
NOTICE		
15	P.C.R.	8439/2020
16	CrI.Misc.	5040/2021
17	CrI.Misc.	5041/2021
18	CrI.Misc.	5401/2021
19	CrI.Misc.	5403/2021
EVIDENCE		
20	C.C.	6924/2014
21	C.C.	26670/2017
22	C.C.	6139/2018
23	C.C.	7969/2018
24	C.C.	9316/2018
25	C.C.	15129/2018
26	C.C.	17334/2018
27	C.C.	17335/2018
28	C.C.	18213/2018
29	C.C.	25745/2018
30	C.C.	30554/2018
31	C.C.	32426/2018
32	C.C.	600/2019
33	C.C.	601/2019
34	C.C.	1001/2019

morning


A. Srinivas

morning

XX
XX Addl. Chief
Metropolitan Magistrate
Bangalore - 02

Chief Metropolitan Magistrate Court
In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case No.	Case Type	Reg.No/Year	SubStage	
35	C.C.	1281/2019		
36	C.C.	6935/2019		
37	C.C.	11757/2019		
38	C.C.	11758/2019		
39	C.C.	12834/2019		
40	C.C.	15927/2019		
41	C.C.	18921/2019	Morning	
42	C.C.	18995/2019		
43	C.C.	23117/2019		
44	C.C.	27584/2019		
45	C.C.	9907/2020		
46	C.C.	12041/2020		
47	Cri.Misc.	5203/2021		
APPEARANCE OF ACCUSED				
48	C.C.	20621/2017		Afternoon
49	C.C.	25155/2017		
50	C.C.	85/2018		
51	C.C.	8066/2018		
52	C.C.	14493/2018		
53	C.C.	28095/2018		
54	C.C.	30555/2018		
55	C.C.	4258/2019		
56	C.C.	11534/2019		
57	C.C.	24676/2019		
58	C.C.	2484/2020	Morning	
59	C.C.	1273/2021		
60	C.C.	8418/2021		
61	C.C.	8419/2021		
62	C.C.	8486/2021		
TO HEAR ON				
63	C.C.	599/2019		Afternoon
64	P.C.R.	4709/2020		
DEFENCE EVIDENCE				
65	C.C.	17009/2018		Morning
66	C.C.	17010/2018		
67	C.C.	33971/2018		


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20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
68 C.C.	34653/2018	
ACCUSED STATEMENT u/s 313 CrPC		
69 C.C.	1805/2019	Morning
70 C.C.	1807/2019	
71 C.C.	1808/2019	
JUDGEMENT		
72 C.C.	22062/2018	
73 C.C.	29823/2018	
74 C.C.	3377/2019	
ORDERS		
75 C.C.	11828/2019	
76 CrI.Misc.	5206/2021	
CALL ON		
77 P.C.R.	5473/2020	Afternoon
78 P.C.R.	6802/2020	
79 P.C.R.	9596/2020	
80 P.C.R.	9618/2020	
81 P.C.R.	9911/2020	
82 P.C.R.	14132/2020	
83 P.C.R.	631/2021	
84 P.C.R.	3021/2021	
85 P.C.R.	12307/2021	
86 P.C.R.	12881/2021	
87 P.C.R.	16975/2021	
FOR STEPS		
88 C.C.	19422/2017	
NBW		
89 C.C.	23241/2017	
90 C.C.	24124/2017	
91 C.C.	25320/2017	
92 C.C.	25884/2017	Morning
93 C.C.	3704/2018	
94 C.C.	28488/2019	
95 C.C.	6933/2021	
OBJECTION		
96 C.C.	4825/2019	
97 C.C.	8807/2019	

[Signature]
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Chief Metropolitan Magistrate Court
In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
98	C.C.	12982/2019	[Handwritten mark]
99	C.C.	16641/2019	
SWORN STATEMENT			
100	P.C.R.	2634/2020	[Handwritten mark]
101	P.C.R.	2645/2020	
102	P.C.R.	3567/2021	
103	P.C.R.	3570/2021	
104	P.C.R.	4112/2021	
105	P.C.R.	4555/2021	
106	P.C.R.	4772/2021	
107	P.C.R.	6096/2021	
108	P.C.R.	7155/2021	
109	P.C.R.	19755/2021	
110	P.C.R.	19780/2021	
111	P.C.R.	20042/2021	


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Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	23226/2018
2	C.C.	23342/2018
3	C.C.	28780/2018
4	C.C.	31627/2018
5	C.C.	31629/2018
6	C.C.	10641/2019
7	C.C.	11535/2019
8	C.C.	11601/2019
9	C.C.	13203/2019
10	C.C.	13909/2019
11	C.C.	16637/2019
12	C.C.	16818/2019
13	C.C.	18040/2019
14	C.C.	20699/2019
15	C.C.	28490/2019
16	C.C.	28491/2019
17	C.C.	28658/2019
18	C.C.	1019/2020
19	C.C.	1020/2020
20	C.C.	1021/2020
21	C.C.	6934/2021
22	C.C.	7424/2021
23	C.C.	23370/2021
24	C.C.	30564/2021
25	C.C.	30565/2021
EVIDENCE		
26	C.C.	23256/2018
27	C.C.	7043/2019
28	C.C.	26013/2019
29	C.C.	26452/2019
LOK ADALATH		
30	C.C.	18245/2017
31	C.C.	26685/2017
32	C.C.	27130/2017
33	C.C.	29037/2017
34	C.C.	4159/2018

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**Chief Metropolitan Magistrate Court
In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021**

Case Type	Reg.No/Year	SubStage
35	C.C.	
36	C.C.	6415/2018
37	C.C.	6418/2018
38	C.C.	6913/2018
39	C.C.	10663/2018
40	C.C.	10664/2018
41	C.C.	12983/2018
42	C.C.	13697/2018
43	C.C.	13949/2018
44	C.C.	15593/2018
45	C.C.	15869/2018
46	C.C.	15980/2018
47	C.C.	17336/2018
48	C.C.	17342/2018
49	C.C.	17344/2018
50	C.C.	18757/2018
51	C.C.	20112/2018
52	C.C.	21031/2018
53	C.C.	22251/2018
54	C.C.	22252/2018
55	C.C.	22254/2018
56	C.C.	22255/2018
57	C.C.	22256/2018
58	C.C.	22257/2018
59	C.C.	22587/2018
60	C.C.	24236/2018
61	C.C.	24238/2018
62	C.C.	24404/2018
63	C.C.	29697/2018
64	C.C.	29980/2018
65	C.C.	30985/2018
66	C.C.	30986/2018
67	C.C.	31373/2018
68	C.C.	31519/2018
69	C.C.	32055/2018
70	C.C.	33433/2018
71	C.C.	171/2019 1804/2019


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20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
72	C.C.	1900/2019
73	C.C.	2654/2019
74	C.C.	3380/2019
75	C.C.	4118/2019
76	C.C.	5472/2019
77	C.C.	5790/2019
78	C.C.	6193/2019
79	C.C.	8230/2019
80	C.C.	9694/2019
81	C.C.	10380/2019
82	C.C.	11678/2019
83	C.C.	12505/2019
84	C.C.	13336/2019
85	C.C.	15135/2019
86	C.C.	15203/2019
87	C.C.	15204/2019
88	C.C.	15850/2019
89	C.C.	17654/2019
90	C.C.	18401/2019
91	C.C.	18403/2019
92	C.C.	19293/2019
93	C.C.	20850/2019
94	C.C.	20852/2019
95	C.C.	23960/2019
96	C.C.	24265/2019
97	C.C.	25209/2019
98	C.C.	26011/2019
99	C.C.	26293/2019
100	C.C.	28248/2019
101	C.C.	616/2020
102	C.C.	1257/2020
103	C.C.	3489/2020
104	C.C.	3926/2020
105	C.C.	4840/2020
106	P.C.R.	9114/2020
107	C.C.	9243/2020
108	C.C.	13554/2020


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Criminal Cause List Dated 18-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
109	C.C.	13555/2020	
110	C.C.	15795/2020	
111	C.C.	16557/2020	
112	C.C.	20523/2020	
113	C.C.	2064/2021	
114	C.C.	2774/2021	
115	C.C.	2775/2021	
116	C.C.	3465/2021	
117	C.C.	3930/2021	
118	C.C.	4130/2021	
119	C.C.	6462/2021	
120	C.C.	9678/2021	
121	P.C.R.	7002/2021	
122	P.C.R.	13583/2021	
123	P.C.R.	13612/2021	
124	P.C.R.	15533/2021	
125	C.C.	32322/2021	
126	C.C.	32573/2021	
127	C.C.	32579/2021	
128	C.C.	32582/2021	
129	C.C.	32585/2021	
130	C.C.	32586/2021	
131	C.C.	32588/2021	
132	C.C.	32590/2021	
133	C.C.	32592/2021	
134	C.C.	33429/2021	
135	C.C.	33432/2021	
136	C.C.	33435/2021	
137	C.C.	33456/2021	
138	C.C.	33829/2021	
APPEARANCE OF ACCUSED			
139	C.C.	5785/2018	
140	C.C.	17348/2018	
141	C.C.	23218/2018	
142	C.C.	23219/2018	
143	C.C.	24240/2018	
144	C.C.	29710/2018	

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XX Addl. Chief
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In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
145	C.C.	30559/2018
146	C.C.	30560/2018
147	C.C.	30750/2018
148	C.C.	9917/2019
149	C.C.	23679/2019
150	C.C.	28489/2019
151	C.C.	28733/2019
152	C.C.	28735/2019
153	C.C.	1644/2021
154	C.C.	7609/2021
155	C.C.	7634/2021
CALL ON		
156	P.C.R.	8673/2020
157	P.C.R.	13080/2020
158	P.C.R.	16312/2021
159	P.C.R.	16313/2021
160	P.C.R.	16969/2021
NBW		
161	C.C.	25156/2017
162	C.C.	30562/2021
163	C.C.	30563/2021
SUMMONS AND NBW		
164	C.C.	30326/2018
SWORN STATEMENT		
165	P.C.R.	2619/2020
166	P.C.R.	4095/2021
167	P.C.R.	7416/2021
168	P.C.R.	7417/2021


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In the Court of BHOLA PANDIT
20 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
145	C.C.	30559/2018
146	C.C.	30560/2018
147	C.C.	30750/2018
148	C.C.	9917/2019
149	C.C.	23679/2019
150	C.C.	28489/2019
151	C.C.	28733/2019
152	C.C.	28735/2019
153	C.C.	1644/2021
154	C.C.	7609/2021
155	C.C.	7634/2021
CALL ON		
156	P.C.R.	8673/2020
157	P.C.R.	13080/2020
158	P.C.R.	16312/2021
159	P.C.R.	16313/2021
160	P.C.R.	16969/2021
NBW		
161	C.C.	25156/2017
162	C.C.	30562/2021
163	C.C.	30563/2021
SUMMONS AND NBW		
164	C.C.	30326/2018
SWORN STATEMENT		
165	P.C.R.	2619/2020
166	P.C.R.	4095/2021
167	P.C.R.	7416/2021
168	P.C.R.	7417/2021

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 XX Addl. Chief
 Metropolitan Magistrate
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